

(d) if so, whether all the recommendations made by the UN General Assembly have been fully implemented; and

(e) if so, details thereof and if not, the time by which all the recommendations are likely to be implemented ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The United Nations Convention of Rights of the Child was adopted by the General Assembly on 20th November, 1989.

(b) A ten (10) Member Committee known as the Committee on the Rights of the Child has been established by the UN Centre for Human Rights under the provisions of Article 43(1) and (2) of the Convention on the Rights of the Child to examine the progress made by State Parties in achieving the realisation of the obligations undertaken in the present Convention.

(c) to (e) India ratified the Convention on the Rights of the Child on 2nd December, 1992 with a declaratory statement that while fully subscribing to the objectives and purposes of the Convention, rights of the child pertaining to, the economic, social and cultural, can only be progressively implemented subject to the extent of available resources and within the framework of international cooperation, specially with reference to provisions of Article 32, 2(a) which provides for minimum ages for admission to each and every area of employment.

Each State Party is required to submit periodic reports on the implementation of the CRC. India's initial country report on the status of and progress achieved in the implementation to the CRC has been deposited with the Committee on the Rights of the Child, Geneva in March, 1997.

[Translation]

Bhagirath Magazine

5620. SHRI SUKH LAL KUSHWAHA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to discontinue the publication of Hindi 'Bhagirath' magazine;

(b) if so, the reasons therefor;

(c) whether the Government, have abolished the posts of editors of this magazine and some regular staff members have been declared surplus;

(d) if so, the details and reasons therefor; and

(e) steps being taken in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) to (d) On post of Assistant Editor (Bhagirath-Hindi) was abolished on 4.11.1996 consequent upon filling up the post of Editor (Bhagirath-Hindi). The post of Editor (Bhagirath-Hindi) was created on the condition that the post of Assistance Editor was created on the condition that the post of Assistant Editor (Bhagirath-Hindi) would stand abolished once the post of Editor (Bhagirath-Hindi) was filled up on a regular basis. The incumbent to the post of Assistant Editor (Bhagirath-Hindi), who was not found suitable by Union Public Service Commission for the Editors post, on two different occasions, has been transferred to the surplus cell of Central Water Commission.

Child Development Schemes

5621. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether child development schemes are being launched by the UNICEF and the Union Government in Uttar Pradesh; and

(b) the places in Uttar Pradesh particularly in Agra and Mathura districts where these Schemes are proposed to be launched ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI S.R. BOMMAI) : No, Sir.

(b) Does not arise.

Private Institutions in Delhi

5622. SHRI MANOJ KUMAR SINHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the present number of those private institutions in Delhi which are recognised by AICTE and issuing MBA, BBA certificates;

(b) Whether the Government are aware that some private institutions have admitted more students than their capacity by violating Government norms;

(c) if so, the action proposed to be taken against them;

(d) whether the Government propose to take any effective steps to prevent irregularities in these private institutions; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHIR MUHI RAM SAIKIA) : (a) to (e) All India Council for Technical Education (AICTE) gives approval for conducting MBA programmes only in the Universities or Institutions which are affiliate to a University. There is only one such institution in the private sector in Delhi which is approved by the AICTE for conducting MBA programme. As a matter of policy AICTE does not approve any BBA programme. As per the information furnished by AICTE no incidence of irregularity in terms of admissions has come to their notice.

Irregularities in Potable Water Management

5623. SHRI ILIYAS AZMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have found irregularities while analysing the data of potable water management;

(b) if so, the details of those irregularities; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No. Sir.

(b) and (c) Do not arise.

Unemployed Rural Youths

5624. DR. HARI SINGH :

SHRI ILIYAS AZMI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government are aware that the unemployed youths residing in rural areas are not getting employment under various schemes;

(b) if so, the reasons therefor;

(c) the State-wise details of the employment provided during the last three years; and

(d) the amount allocated for this purpose this year and the manner in which the district rural development agencies have spent this amount ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) To generate additional employment in rural areas, the Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS) and Integrated Rural Development Programme (IRDP) are major employment schemes being implemented in the rural areas of the country by the Centre. To provide assured wage employment to the people in rural areas, EAS has been extended to all the blocks of the country w.e.f. 1.4.1997. The primary objective of EAS is to provide wage employment during lean agricultural seasons to the persons who get themselves registered with Panchayats for seeking employment.

(c) and (d) The amount allocated and utilised during 1996-97 and the State-wise details of employment provided during last three years are given in Statement I, II and III.

Statement-I

Statement showing amount allocated, utilised during 1996-97 and Employment generated under Jawahar Rozgar Yojana (JRY) during 1994-95, 1995-96 and 1996-97

State/UT's	Amount (Rs. in lakhs) 1996-97		Mandays Generated (Lakh Mandays)		
	Allocated	Utilised	1994-95	1995-96	1996-97*
1	2	3	4	5	6
Andhra Pradesh	17372.39	10147.96	812.25	701.57	184.85
Arunachal Pradesh	178.30	141.27	5.58	8.24	1.76
Assam	5718.18	3373.29	263.29	179.08	67.58